

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1768
ANSWERED ON:07.03.2013
ALLOTMENT OF HOUSES UNDER IAY
Deka Shri Ramen;Toppo Shri Joseph

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses allotted to the women, weaker sections and minorities under Indira Awaas Yojana (IAY) during each of the last three years, in State of Assam;
- (b) the mechanism in place to monitor the quality of construction carried out under the scheme;
- (c) whether there is large number of complaints received against the selection of beneficiaries under IAY in State of Assam;
- (d) if so, whether the Government has received complaints for deficient quality of construction of houses under the scheme; and
- (e) if so, the corrective measures taken/ proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a) A Statement showing the number of houses sanctioned/allotted to women, Scheduled castes/ Scheduled Tribes (SCs/STs) and the minorities under Indira Awas Yojana (IAY) during the last three years to Assam is given at Annexure-I.
 - (b)to(e) Under IAY houses are constructed by the beneficiaries themselves. As per IAY guidelines, Zilla Parishad/DRDA are required to contact various organizations/institutions for seeking expertise information on innovative technologies, materials, designs and methods to help beneficiaries in the construction/upgradation of durable, cost effective and disaster resistant houses. The State Governments may also arrange to make available information on cost-effective environment friendly technologies, materials designs etc. at district/block level. Further, the IAY scheme is being closely monitored through various mechanisms such as review meetings and field visits by the Area Officers. National Level Monitors (NLMs) are appointed and deputed for independent inquiry and monitoring of the scheme. The State Governments are advised from time to time to ensure that good quality houses are constructed under IAY. In order to improve the quality of houses under IAY, this Ministry had constituted a Task Force. The Task force recommended that the efforts should be made to ensure that the house is a pucca one with permanent walls and permanent roofing.
- A statement showing list of complaints received from State of Assam during the last three years is given at Annexure-II.